

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

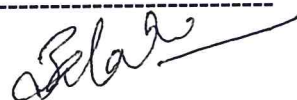

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/414/ (IB)/2017
NAME OF THE PETITIONER(S) : PITAMBER MISHRA
NAME OF THE RESPONDENT(S) : ALECTRONA ENERGY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P.v. Balalubraman	Counsel for Respondent	
2)	G.V. MOHAN KUNAR for MUKUND LAO	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter with the petitioner and sought time for reporting the same. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)